

**Central Administrative Tribunal
Principal Bench, New Delhi**

(6)

C.P.No.50/2006 in O.A.No.1173/2004

Monday, this the 20th day of July 2009

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)

1. All India Equality Forum
Having registered office (New) at
C-51, Fateh Nagar, Jail Road, PO Tilak Nagar
New Delhi-58, through its General Secretary
Shri J R Agarwal, resident of II-B-4 J N Vyas Colony
Bikaner
2. Shri Jag Mohan Singh
s/o Shri Tirath Singh
Superintendent, General Branch
Northern Railway, Baroda House,
New Delhi

..Applicants

(By Advocate: Shri T S Pandey)

Versus

1. Shri J P Batra
Chairman, Railway Board
Rail Bhawan, New Delhi
2. Shri Davender Kumar
Chief Work Shop Manager
N W Railway, Ajmer
3. Shri V.N. Mathur
General Manager
Northern Railway, Baroda House
New Delhi
4. Shri S B Bhattacharya
General Manager
N W Railway, Jaipur
5. Shri S M Bhardwaj
Chief Administrative Officer
Diesel Component Works, Patiala
6. Shri Yashpal Gupta
General Manager
Rail Coach Factory, Kapurthala



7. Shri A K Varma
Divisional Railway Manager
North Western Railway, Jaipur
8. Shri A K Gupta
Divisional Railway Manager
North Western Railway, Ajmer
9. Shri V K Raheja
Divisional Railway Manager
North Western Railway, Bikaner
10. Shri A K Khanna
Divisional Railway Manager
North Western Railway, Jodhpur


..Respondents

(By Advocates: Shri V S R Krishna, Shri R L Dhawan and
Shri Shailendra Tiwary)

O R D E R (ORAL)

Shri Shanker Raju:

With liberty to the applicants to assail not only the reservation in upgradation but also the consequential seniority given to SC / ST employees, this CP stands dropped with liberty to challenge it in an appropriate proceeding. Notices are discharged. However, we make it clear that as earlier we have not decided the issue on merits, the question of limitation would not come in the way of the applicants to challenge the orders as well as restructuring. No costs


(Dr. Veena Chhotray)
Member (A)


(Shanker Raju)
Member (J)

/sunil/